

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/2208/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 12th April, 2018.

Sub: **Casual Leave and permission to leave the headquarters
with official allotted vehicle.**

Ref:- Your letter No. DJ(U) 1133, dtd. 10.04.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 12.04.2018 & 17.04.2018 alongwith permission to leave headquarter from the evening of 11.04.2018 till the morning of 18.04.2018 with the official allotted vehicle, at your own cost, has been granted/~~rejected~~.

Yours faithfully,

[Handwritten signature]

JOINT REGISTRAR (VIGILANCE)

[Handwritten signature]
11/04/18